

**Atrocities on Scheduled Castes and Scheduled Tribes in Gujarat**

1447. SHRIMATI SAVITRI SHYAM:  
SHRI SHANKAR DAYAL  
SINGH:  
SHRI SOMNATH  
CHATTERJEE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether atrocities are still going on Scheduled Castes and Scheduled Tribes, Adivasis and other backward classes in Gujarat and other parts of the country such as not to allow them to take water from wells and untouchability;

(b) if so, the number of such incidents during the last six months; and

(c) the action taken against the atrocities committed under Untouchability Act during this period?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c). Information is being collected and will be laid on the Table of the House.

**Bridging the Communication gap**

1448. SHRI N. K. SANGHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether apart from the governmental agencies, Government have considered the desirability of encouraging private organisations to work for bridging the communication gap, if any, between India and its foreign viewers;

(b) if so, the names of the organisations that have been set up in the country for this purpose; and

(c) the nature of assistance, if any, being given to such organisations by the Government and the extent to which these organisations have succeeded in their objectives?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) to (c). Government are willing to extend necessary assistance, to the extent possible, to non-official organisations which may project a correct image of India. Communication Centre—India is such an organisation, registered in November 1975 under the Societies Registration Act. The Samachar, devoted to collection and dissemination of news, was also registered as a Society in January 1976. Grants-in-aid have been sanctioned to both organisations. Communication Centre—India is in the process of establishing links with intellectuals and professionals in other countries as well as Indians living abroad. The Centre has already started mailing journals and publications on India's developmental activities as also on its achievements in social, economic, scientific, technological and other fields. The Samachar, besides functioning as the national news agency, is expanding its foreign wing in a phased programme. The Samachar has entered into news-exchange arrangements with a number of countries already and is negotiating with many others.

**Multiplicity of Administrative Bodies in Delhi**

1449. SHRI ISHAQUE SAMBHALI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any scheme has been worked out to reduce the multiplicity of administrative bodies in Delhi; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). A Task Force was constituted to consider and make recommendations regarding measures necessary (i) by way of increased delegation of financial and administrative powers to the Delhi Administration, (ii) to ration-

also the functioning and jurisdiction of D.M.C., N.D.M.C., D.D.A. and D.T.C., (iii) for effective coordination of the activities of these organisations, and, (iv) for effective coordination at the level of the Central Ministries in regard to matters relating to Delhi.

The Task Force's report is under consideration of the Government

**Charges of Forgery and Impersonation against Freedom Fighters in U.P.**

1450. SHRI JHARKHANDE RAI Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether about 400 freedom fighters are being charged with forgery and impersonation in U.P.; and

(b) if so, facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). The information is being collected from the Govt. of U.P. and will be laid on the Table of the House in due course.

**T.V. relay station in Gulbarga, Karnataka**

1451. SHRI S. B. PATIL Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether the SITE programme which covers 400 villages in Karnataka at present will continue after the SITE experiment programme is over during August 1976 by establishing a relay TV station at Gulbarga in Karnataka; and

(b) if so, the capacity of TV station and area coverage?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAMBIR SINHA): (a) Due to constraint in resources, it has been decided to

provide TV transmission through terrestrial transmitters to about 40 per cent of the villages covered by the SITE. One of these transmitters will be set up at Gulbarga. This will provide service to about 300 villages, including 90 SITE villages, in Karnataka.

(b) A one KW TV transmitter, with a 100 metre mast, operating on Band III channel 7 would be set up at Gulbarga. It will have a service range of 40 kilometres and is expected to cover an area of about 5000 sq. kms. around Gulbarga. It will serve a population of about 6 lakhs spread over 300 villages.

**Pay scales of Supervisors 'A' technical in Defence Establishments**

1452 SHRI S. M. BANERJEE: Will the Minister of DEFENCE be pleased to state

(a) whether the pay scales of Supervisors 'A' Technical in Defence establishments, including Ordnance Factories, have not yet been finalised; and

(b) whether final decision taken by the Government will be implemented from 1st January, 1973 as in other cases?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VITHAL GADGIL): (a) No decision regarding the pay scales of Supervisors 'A' Technical has yet been taken. This matter is, however, under active consideration.

(b) This question is also under consideration.

**Expansion of C.I.S.F.**

1453 SHRI P. GANGA REDDY: Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government are considering a proposal to expand the Central Industrial Security Force; and